

NOTICE

Applications are invited from the Advocates of the Bar Association, Punjab & Haryana High Court, (who have 10 years standing at the Bar), who are desirous to undergo 40 hours mediation training and are willing to spare enough time to conduct mediations at the Mediation & Conciliation Centre of this Court.

The applicants shall submit their applications in the format given below:

Application for Appointment as Mediator

1. Name
2. Father/Husband Name
3. Address
4. Date of Birth
5. Educational Qualification
6. Experience as an Advocate
7. Enrollment No.
8. Phone No. (Mobile/Landline)
9. A brief synopsis as to why you want to become a Mediator



Signature of the applicant

The applications should reach the office of undersigned, in Old Court Room No.30 (Adjoining Mediation Centre) within 15 days from the date of this notice.



Director,
Mediation & Conciliation Centre,
Pb. & Haryana High Court, Chd.